

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.5 in

CIVIL APPEAL NO(s). 3429 OF 2002

BODDAM NARSIMHA

Appellant (s)

VERSUS

HASAN ALI KHAN (DEAD) & ORS.

Respondent(s)

(Appln. for bringing on record the LRs of deceased respondent no.1  
and prayer for condonation of delay in filing substitution and  
setting aside the abatement)

(With Office Report)

Date: 25/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

(In Chamber)

For Appellant(s)

Mr. A. Subba Rao, Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy ,Adv.

Mr. V.S. Raju, Adv.

Mr. T.N. Rao ,Adv.

Mr. S.U.K. Sagar, Adv.

Ms. Bina Madhavan, Adv. for  
M/S. Lawyer'S Knit & Co.,Advs.

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

I.A.No.5 is allowed.

(Subhash Chander)  
Court Master

(Veera Verma)  
Court Master